<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 246 OF 2014 & IA NO. 56 OF 2015

Dated: 15th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Tata Power Delhi Distribution Ltd.			Appellant(s)
Delhi Electricity Regulatory Commiss	Vs. sion		Respondent(s)
Counsel for the Appellant(s)	:	Mr. Hemant Sahai Mr. Aniket Prasoon Mr. Abhishek Kumar	
Counsel for the Respondent(s)	:	Mr. Pradeep Misra Mr. Suraj Singh for R.	1

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>17.07.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt